



# The Gazette of Meghalaya

EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 5

Shillong, Friday, January 29, 2016,

9<sup>th</sup> Magha, 1937 (S. E.)

## PART-IV

GOVERNMENT OF MEGHALAYA

LAW (B) DEPARTMENT

ORDERS BY THE GOVERNOR

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### NOTIFICATION

The 29<sup>th</sup> January, 2016.

**No.LL(B)200/84/206.**—The Contingency Fund of Meghalaya (Amenment) Ordinance, 2016 (Ordinance No. 1 of 2016) is hereby published for general information.

### MEGHALAYA ORDINANCE NO. 1 OF 2016

*Promulgated by the Governor on the 29<sup>th</sup> January, 2016.*

*Published in the Gazette of Meghalaya Extra-Ordinary issue dated 29<sup>th</sup> January, 2016.*

### THE CONTIGENCY FUND OF MEGHALAYA (AMENDMENT) ORDINANCE, 2016

An  
Ordinance

further to amend temporarily the Contingency Fund of Meghalaya Act, 1972.

Whereas, the Legislative Assembly of Meghalaya is not in session and I am satisfied that circumstances exist which render it necessary for me to take immediate action;

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution, I, Shri V. Shanmuganathan, the Governor of Meghalaya am pleased to promulgate in the Sixty-seventh Year of the Republic of India the following Ordinance, namely.-

- Short title and commencement.
1. (1) This Ordinance may be called the Contingency Fund of Meghalaya (Amendment) Ordinance, 2016.  
(2) It shall come into force at once.
- Amendment of proviso to section 2 of Meghalaya Act 5 of 1972.
2. In section 2 of the Contingency Fund of Meghalaya Act, 1972 as amended, for the existing proviso, the following new proviso, shall be substituted, namely,-
- “Provided that during the period beginning on the date of commencement of the Contingency Fund of Meghalaya (Amendment) Ordinance, 2016 and ending the 31<sup>st</sup> March 2016, this section shall have effect subject to modification that for the words “one hundred and five crores”, the words “three hundred and five crores” shall be substituted.

Dated Raj Bhavan,  
Shillong the 29<sup>th</sup> January, 2016

**V. SHANMUGANATHAN,**  
Governor of Meghalaya.

Dated Shillong,  
The 29<sup>th</sup> January, 2016

**L. M. SANGMA,**  
Special Secretary to the Govt. of Meghalaya,  
Law Department.